

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 209
IB-2028/ND/2019

IN THE MATTER OF:
M/s. Dhingra Trading Co.

...PETITIONER

Vs.

M/s. Amazing India TV Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 18.11.2020
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :
For the Respondent/ Corporate-debtor :

ORDER

Renotified to 20.11.2020.


Court Officer